

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 102 OF 2016**

**Dated: 28<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Hindustan Petroleum Corporation Ltd. .... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Manu Seshadri

Counsel for the Respondent(s) : Ms. Aparna Vohra

**ORDER**

List the matter on **25.11.2016.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/vg